



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Vanijya Bhawan New Delhi -110011

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 06/2023-24 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Shri S.C. Agrawal, Addl. DGFT on 27.09.2023 at Vanijya Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Total 286 applications were considered by the IMWG , out of which total 98 cases were approved (out of which 30 approved on *post-facto* basis, 20 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 48 applications approved subject to clear and unconditional NOC of one IMWG members). 32 applications have been dropped and 00 applications have been rejected and 00 have been denied by IMWG members from the agenda. The remaining 156 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant firms.

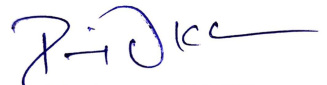
3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address. The updated status of all SCOMET applications and export authorizations is available on the DGFT website and can be verified by any agency including customs from web link : rb.gy/htzqvc . The applicant can check the status of their cases from DGFT website from the above link and avoid sending emails for updated position unless in urgent cases.

4. After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabulated statement given below:

S.N	File/Name	Present Status
1.	M/s INFINEON TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY000000594AM23	Deferred
2.	M/s UNIQUE BIOTECH LIMITED HQRSCMTAPPLY00000095AM24	Deferred
3.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000156AM24	Deferred
4.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000157AM24	Deferred
5.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000158AM24	Deferred
6.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000159AM24	Deferred
7.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000160AM24	Deferred


रंजीत कुमार रॉय /RANJEET KUMAR ROY
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
व्यापार एवं उद्योग विभाग
Ministry of Commerce & Industry

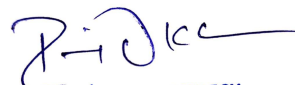
8.	M/s IBM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000217AM24	Deferred
9.	M/s XOMOX SANMAR LIMITED HQRSCMTAPPLY00000240AM24	Approved subject to NOC from One Agency
10.	M/s DATA PATTERNS (INDIA) LIMITED HQRSCMTAPPLY00000278AM24	Deferred
11.	M/s AIRBUS GROUP INDIA PRIVATE LIMITED HQRSCMTAPPLY00000303AM24	Deferred
12.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000306AM24	Approved subject to NOC from One Agency
13.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00000315AM24	Approved subject to NOC from One Agency
14.	M/s INDIANA CHEM PORT HQRSCMTAPPLY00000342AM24	Deferred
15.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000348AM24	Deferred
16.	M/s BELLATRIX AEROSPACE PRIVATE LIMITED HQRSCMTAPPLY00000364AM24	Deferred
17.	M/s UPL LIMITED HQRSCMTAPPLY00000397AM24	Approved subject to NOC from One Agency
18.	M/s NILE CHEMICALS HQRSCMTAPPLY00000428AM24	Deferred
19.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00000433AM24	Approved subject to NOC from One Agency
20.	M/s VAIGHAI ANIMAL NUTRITION LIMITED HQRSCMTAPPLY00000439AM24	Deferred
21.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00000443AM24	Deferred
22.	M/s ASTRA MICROWAVE PRODUCTS LIMITED HQRSCMTAPPLY00000445AM24	Deferred
23.	M/s EVERLIGHT INTERNATIONAL HQRSCMTAPPLY00000466AM24	Approved subject to NOC from One Agency
24.	M/s MISHRA DHATU NIGAM LIMITED HQRSCMTAPPLY00000467AM24	Deferred
25.	M/s URMI AGENCIES HQRSCMTAPPLY00000468AM24	Deferred
26.	M/s TVH ENERGY RESOURCE PRIVATE LIMITED HQRSCMTAPPLY00000504AM24	Approved subject to NOC from One Agency
27.	M/s INDIANA CHEM PORT HQRSCMTAPPLY00000536AM24	Deferred
28.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00000539AM24	Approved subject to NOC from One Agency
29.	M/s UPL LIMITED HQRSCMTAPPLY00000549AM24	Approved subject to NOC from One Agency
30.	M/s UPL LIMITED HQRSCMTAPPLY00000550AM24	Approved subject to NOC from One Agency
31.	M/s UPL LIMITED HQRSCMTAPPLY00000552AM24	Deferred
32.	M/s UPL LIMITED HQRSCMTAPPLY00000553AM24	Approved subject to NOC from One Agency
33.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00000555AM24	Deferred
34.	M/s VISHNU BARIUM PRIVATE LIMITED HQRSCMTAPPLY00000559AM24	Deferred
35.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000560AM24	Approved subject to NOC from One Agency
36.	M/s NOBLE ECO SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00000561AM24	Approved subject to NOC from One Agency
37.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00000572AM24	Deferred
38.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000578AM24	Deferred
39.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000580AM24	Deferred


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उप महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 बाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

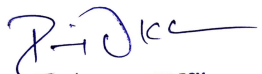
40.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000582AM24	Deferred
41.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000583AM24	Deferred
42.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000584AM24	Deferred
43.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000601AM24	Deferred
44.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00000608AM24	Deferred
45.	M/s GLENMARK LIFE SCIENCES LIMITED HQRSCMTAPPLY00000628AM24	Deferred
46.	M/s TANFAC INDUSTRIES LIMITED HQRSCMTAPPLY00000632AM24	Approved subject to NOC from One Agency
47.	M/s DRONA AVIATION PRIVATE LIMITED HQRSCMTAPPLY00000633AM24	Deferred
48.	M/s UPL LIMITED HQRSCMTAPPLY00000637AM24	Approved subject to NOC from One Agency
49.	M/s FABTECH TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000639AM24	Approved subject to NOC from One Agency
50.	M/s UPL LIMITED HQRSCMTAPPLY00000640AM24	Approved subject to NOC from One Agency
51.	M/s DELVAL FLOW CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00000641AM24	Deferred
52.	M/s NATIONAL ENGINEERING INDUSTRIES LIMITED HQRSCMTAPPLY00000642AM24	Deferred
53.	M/s Hindustan Chemical Corporation HQRSCMTAPPLY00000645AM24	Approved subject to NOC from One Agency
54.	M/s REDOX SCIENTIFIC HQRSCMTAPPLY00000686AM24	Deferred
55.	M/s ACCORD SOFTWARE AND SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00000689AM24	Deferred
56.	M/s MADRAS FLUORINE PRIVATE LIMITED HQRSCMTAPPLY00000690AM24	Deferred
57.	M/s JODAS EXPOIM PRIVATE LIMITED HQRSCMTAPPLY00000691AM24	Deferred
58.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000693AM24	Deferred
59.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000694AM24	Deferred
60.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000695AM24	Deferred
61.	M/s MITSUBISHI ELECTRIC INDIA PRIVATE LIMITED HQRSCMTAPPLY00000698AM24	Deferred
62.	M/s JODAS EXPOIM PRIVATE LIMITED HQRSCMTAPPLY00000699AM24	Approved subject to NOC from One Agency
63.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000700AM24	Deferred
64.	M/s CELLIBER TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000702AM24	Deferred
65.	M/s SULZER INDIA PRIVATE LIMITED HQRSCMTAPPLY00000704AM24	Deferred
66.	M/s FLOWERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00000705AM24	Deferred
67.	M/s LEISTUNG ENGINEERING PRIVATE LIMITED HQRSCMTAPPLY00000706AM24	Deferred
68.	M/s SACHIN INDUSTRIES LIMITED HQRSCMTAPPLY00000709AM24	Approved subject to N Agency


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उप महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

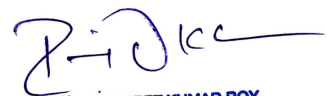
69.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00000710AM24	Approved subject to NOC from One Agency
70.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00000714AM24	Deferred
71.	M/s VISWAAT CHEMICALS LIMITED HQRSCMTAPPLY00000718AM24	Deferred
72.	M/s HYCLONE LIFE SCIENCES SOLUTIONS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000719AM24	Approved subject to NOC from One Agency
73.	M/s JODAS EXPOIM PRIVATE LIMITED HQRSCMTAPPLY00000720AM24	Deferred
74.	M/s SARNA CHEMICALS PRIVATE LIMITED HQRSCMTAPPLY00000723AM24	Deferred
75.	M/s JODAS EXPOIM PRIVATE LIMITED HQRSCMTAPPLY00000724AM24	Deferred
76.	M/s GARUDA CHEMICALS INTERMEDIATES PRIVATE LIMITED HQRSCMTAPPLY00000725AM24	Deferred
77.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000739AM24	Deferred
78.	M/s EXFO ELECTRO-OPTICAL ENGINEERING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000742AM24	Approved subject to NOC from One Agency
79.	M/s AKSHAR INTERNATIONAL HQRSCMTAPPLY00000743AM24	Deferred
80.	M/s NCR CORPORATION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000745AM24	Deferred
81.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000746AM24	Deferred
82.	M/s IDEAForge TECHNOLOGY LIMITED HQRSCMTAPPLY00000748AM24	Approved subject to NOC from One Agency
83.	M/s SULZER INDIA PRIVATE LIMITED HQRSCMTAPPLY00000749AM24	Approved subject to NOC from One Agency
84.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000750AM24	Deferred
85.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000751AM24	Deferred
86.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000752AM24	Deferred
87.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000753AM24	Deferred
88.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000754AM24	Deferred
89.	M/s B S ENTERPRISES HQRSCMTAPPLY00000755AM24	Deferred
90.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000760AM24	Approved subject to NOC from One Agency
91.	M/s KUTCH CHEMICAL INDUSTRIES LIMITED HQRSCMTAPPLY00000763AM24	Deferred
92.	M/s VAL ORGANICS PRIVATE LIMITED HQRSCMTAPPLY00000767AM24	Approved subject to NOC from One Agency
93.	M/s KSJ ENGINEERING AND PROJECTS PRIVATE LIMITED HQRSCMTAPPLY00000768AM24	Approved subject to NOC from One Agency
94.	M/s RITIKA ENTERPRISES HQRSCMTAPPLY00000769AM24	Deferred
95.	M/s UPL LIMITED HQRSCMTAPPLY00000770AM24	Approved subject to NOC from One Agency
96.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000773AM24	Deferred
97.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000774AM24	Deferred
98.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000775AM24	Deferred
99.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000778AM24	Deferred


 रंजीत कुमार रॉय /RANJEET KUMAR ROY
 उप महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

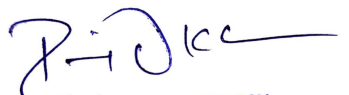
100.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00000781AM24	Approved subject to NOC from One Agency
101.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000782AM24	Approved subject to NOC from One Agency
102.	M/s NETAPP INDIA MARKETING AND SERVICES PRIVATE LIMITED HQRSCMTAPPLY00000783AM24	Deferred
103.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000784AM24	Approved subject to NOC from One Agency
104.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000785AM24	Deferred
105.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000786AM24	Deferred
106.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00000787AM24	Deferred
107.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00000788AM24	Deferred
108.	M/s CENTRAL MANUFACTURING TECHNOLOGY INSTITUTE HQRSCMTAPPLY00000789AM24	Deferred
109.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00000790AM24	Deferred
110.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000795AM24	Deferred
111.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000796AM24	Deferred
112.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000797AM24	Deferred
113.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000798AM24	Deferred
114.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000799AM24	Deferred
115.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000800AM24	Deferred
116.	M/s QUALCOMM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000805AM24	Deferred
117.	M/s IDL EXPLOSIVES LIMITED HQRSCMTAPPLY00000806AM24	Deferred
118.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00000808AM24	Deferred
119.	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED HQRSCMTAPPLY00000816AM24	Deferred
120.	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED HQRSCMTAPPLY00000817AM24	Deferred
121.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000818AM24	Deferred
122.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000819AM24	Deferred
123.	M/s SMP INFOTECH HQRSCMTAPPLY00000820AM24	Deferred
124.	M/s INFINEON TECHNOLOGIES SEMICONDUCTOR INDIA PRIVATE LIMITED HQRSCMTAPPLY00000821AM24	Deferred
125.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000826AM24	Deferred
126.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000827AM24	Deferred
127.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000828AM24	Deferred
128.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000829AM24	Deferred
129.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED HQRSCMTAPPLY00000830AM24	Deferred


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उपायुक्त निदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेशी व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 कार्मिक एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

130.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000831AM24	Deferred
131.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00000832AM24	Deferred
132.	M/s N R I TECHNOLOGIES HQRSCMTAPPLY00000833AM24	Deferred
133.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000834AM24	Deferred
134.	M/s BOEING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000835AM24	Deferred
135.	M/s BALAJI AMINES LIMITED HQRSCMTAPPLY00000836AM24	Deferred
136.	M/s NRB-IBC BEARINGS PRIVATE LIMITED HQRSCMTAPPLY00000196AM24	Deferred
137.	M/s NRB-IBC BEARINGS PRIVATE LIMITED HQRSCMTAPPLY00000197AM24	Deferred
138.	M/s BOEING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000840AM24	Deferred
139.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00000841AM24	Deferred
140.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000842AM24	Deferred
141.	M/s TI ANODE FABRICATORS PRIVATE LIMITED HQRSCMTAPPLY00000843AM24	Deferred
142.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000844AM24	Deferred
143.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000845AM24	Deferred
144.	M/s TI ANODE FABRICATORS PRIVATE LIMITED HQRSCMTAPPLY00000846AM24	Deferred
145.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000847AM24	Deferred
146.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000848AM24	Deferred
147.	M/s KEYSIGHT TECHNOLOGIES INTERNATIONAL INDIA PRIVATE LIMITED HQRSCMTAPPLY00000850AM24	Deferred
148.	M/s PRECIHOLE MACHINE TOOLS PRIVATE LIMITED HQRSCMTAPPLY00000851AM24	Deferred
149.	M/s ROBUST INDIA HQRSCMTAPPLY00000852AM24	Deferred
150.	M/s BPE BIOTREE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000854AM24	Deferred
151.	M/s HYLONE LIFE SCIENCES SOLUTIONS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000855AM24	Deferred
152.	M/s WYNDERZ HQRSCMTAPPLY00000856AM24	Deferred
153.	M/s KEYSIGHT TECHNOLOGIES INTERNATIONAL INDIA PRIVATE LIMITED HQRSCMTAPPLY00000857AM24	Deferred
154.	M/s ALKYL AMINES CHEMICALS LIMITEDHQRSCMTAPPLY00000859AM24	Deferred
155.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000860AM24	Deferred
156.	M/s LYOPHILIZATION SYSTEMS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000861AM24	Deferred
157.	M/s K C ENGINEERING WORKS HQRSCMTAPPLY00000862AM24	Deferred
158.	M/s SPECIALITY PRODUCTS RESEARCH GROUP HQRSCMTAPPLY00000863AM24	Deferred
159.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED HQRSCMTAPPLY00000866AM24	Deferred
160.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00000867AM24	Deferred
161.	M/s BIOASPIRE PROCESS SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY00000869AM24	Deferred

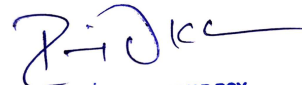

 रंजीत कुमार रॉय /RANJEET KUMAR ROY
 उप महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

162.	M/s BUCKMAN LABORATORIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000873AM24	Deferred
163.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000874AM24	Deferred
164.	M/s DECCAN FINE CHEMICALS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000875AM24	Deferred
165.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000876AM24	Deferred
166.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000877AM24	Deferred
167.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000878AM24	Deferred
168.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000880AM24	Deferred
169.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000881AM24	Deferred
170.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000882AM24	Deferred
171.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000883AM24	Deferred
172.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000884AM24	Deferred
173.	M/s INFUGEN PHARMA PRIVATE LIMITED HQRSCMTAPPLY00000885AM24	Deferred
174.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000886AM24	Deferred
175.	M/s EURO LIFECARE PRIVATE LIMITED HQRSCMTAPPLY00000887AM24	Deferred
176.	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED HQRSCMTAPPLY00000889AM24	Deferred
177.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000890AM24	Deferred
178.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000891AM24	Deferred
179.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000892AM24	Deferred
180.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000897AM24	Deferred
181.	M/s ATTAR GLOBAL HQRSCMTAPPLY00000898AM24	Deferred
182.	M/s HORIZON PHARMA DEVELOPERS HQRSCMTAPPLY00000899AM24	Deferred
183.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000900AM24	Deferred
184.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00000901AM24	Deferred
185.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000902AM24	Deferred
186.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000903AM24	Deferred
187.	M/s AMERGING TECHNOLOGIES HQRSCMTAPPLY00000904AM24	Deferred
188.	M/s DELVAL FLOW CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00000906AM24	Deferred
189.	M/s SOLANKILI LOGISTICS MANAGEMENT PRIVATE LIMITED HQRSCMTAPPLY00000918AM24	Deferred
190.	M/s MISHRA DHATU NIGAM LIMITED HQRSCMTAPPLY00000919AM24	Deferred
191.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000920AM24	Deferred
192.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000921AM24	Deferred

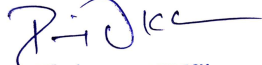

 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उपायुक्त महाविदेशीय विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महाविदेशीय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

193.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000922AM24	Deferred
194.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00000923AM24	Deferred
195.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000924AM24	Deferred
196.	M/s ADSD CONSULTING PRIVATE LIMITED HQRSCMTAPPLY00000926AM24	Deferred
197.	M/s GOODRICH AEROSPACE SERVICES PRIVATE LIMITED HQRSCMTAPPLY00000927AM24	Deferred
198.	M/s R.M.PLASTIC HQRSCMTAPPLY00000928AM24	Deferred
199.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000929AM24	Deferred
200.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED HQRSCMTAPPLY00000930AM24	Deferred
201.	M/s PSI TRADERS HQRSCMTAPPLY00000932AM24	Deferred
202.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000934AM24	Deferred
203.	M/s IGP ENGINEERS PRIVATE LIMITED HQRSCMTAPPLY00000935AM24	Deferred
204.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED HQRSCMTAPPLY00000936AM24	Deferred
205.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED HQRSCMTAPPLY00000937AM24	Deferred
206.	M/s XOMOX SANMAR LIMITED HQRSCMTAPPLY00000938AM24	Deferred
207.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED HQRSCMTAPPLY00000939AM24	Deferred
208.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000940AM24	Deferred
209.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED HQRSCMTAPPLY00000941AM24	Deferred
210.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED HQRSCMTAPPLY00000942AM24	Deferred
211.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED HQRSCMTAPPLY00000943AM24	Deferred
212.	M/s CIENA COMMUNICATIONS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000944AM24	Deferred
213.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000945AM24	Deferred
214.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000946AM24	Deferred
215.	M/s TANFAC INDUSTRIES LIMITED HQRSCMTAPPLY00000947AM24	Deferred
216.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000948AM24	Deferred
217.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000949AM24	Deferred
218.	M/s PVS CHEMICALS HQRSCMTAPPLY00000950AM24	Deferred
219.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000951AM24	Deferred

5. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from 'Approved' to 'Rejected' as indicated against each case in the tabulated statement


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उपायुक्त निदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महाविभाग
 Directorate General of Foreign Trade
 बाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

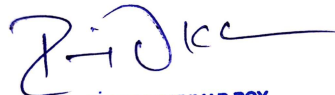
Sl. No	Firm's name and File No.	Remark
1.	M/s XOMOX SANMAR LIMITED HQRSCMTAPPLY00000822AM23	DROPPED
2.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000828AM23	Approved subject to receipt of clear and un-conditional NOC of one agency
3.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001087AM23	DROPPED
4.	M/s UNIQUE BIOTECH LIMITED HQRSCMTAPPLY00001118AM23	Approved subject to receipt of clear and un-conditional NOC of one agency
5.	M/s ANALINEAR IMAGING SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00001031AM23	Approved subject to receipt of clear and un-conditional NOC of one agency
6.	M/s UNIQUE BIOTECH LIMITED HQRSCMTAPPLY00000094AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
7.	M/s UPL LIMITED HQRSCMTAPPLY00000236AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
8.	M/s ZETATEK TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000247AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
9.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000264AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
10.	M/s BLAST CARBOBLOCKS PRIVATE LIMITED HQRSCMTAPPLY00000273AM24	DROPPED
11.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000317AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
12.	M/s UPL LIMITED HQRSCMTAPPLY00000171AM24	DROPPED
13.	M/s GMM PFAUDLER LIMITED HQRSCMTAPPLY00000176AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
14.	M/s SACHIN INDUSTRIES LIMITED HQRSCMTAPPLY00000286AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
15.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000327AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
16.	M/s TRBEX IMPEX PRIVATE LIMITED HQRSCMTAPPLY00000340AM24	DROPPED
17.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000347AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
18.	M/s UPL LIMITED HQRSCMTAPPLY00000392AM24	DROPPED
19.	M/s UPL LIMITED HQRSCMTAPPLY00000399AM24	Approved subject to receipt of clear and un-conditional NOC of one agency


 रंजीत कुमार रॉय /RANJEET KUMAR ROY
 Deputy Director General of Foreign Trade
 विदेश व्यापार महाविभाग
 Directorate General of Foreign Trade
 कानून एवं उद्योग विभाग
 Ministry of Commerce & Industry

20.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00000426AM24	DROPPED
21.	M/s ASTRA MICROWAVE PRODUCTS LIMITED HQRSCMTAPPLY00000444AM24	DROPPED
22.	M/s UPL LIMITED HQRSCMTAPPLY00000535AM24	Approved subject to receipt of clear and un-conditional NOC of one agency

Cases Which are Approved

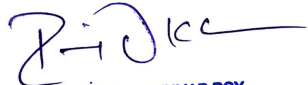
Sl. No	Firm's name and File No.	Remark
1.	M/s JAIVEL AEROSPACE PRIVATE LIMITED HQRSCMTAPPLY00001203AM23	Approved
2.	M/s UPL LIMITED HQRSCMTAPPLY00000567AM24	Approved
3.	M/s UPL LIMITED HQRSCMTAPPLY00000234AM24	Approved
4.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000876AM23	Approved
5.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00000676AM24	Approved
6.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000678AM24	Approved
7.	M/s KAYVIAT INTERNATIONALS PROJECT CONSULTANTS PRIVATE LIMITED HQRSCMTAPPLY00000383AM24	Approved
8.	M/s MODERN EQUIPMENT COMPANY HQRSCMTAPPLY00000711AM24	Approved
9.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000717AM24	Approved
10.	M/s UPL LIMITED HQRSCMTAPPLY00000588AM24	Approved
11.	M/s UPL LIMITED HQRSCMTAPPLY00000647AM24	Approved
12.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000305AM24	Approved
13.	M/s DENSO HARYANA PRIVATE LIMITED HQRSCMTAPPLY00000382AM24	Approved
14.	M/s UPL LIMITED HQRSCMTAPPLY00000638AM24	Approved
15.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00000643AM24	Approved
16.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00000669AM24	Approved


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उप महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

17.	M/s SHREE BIOCARE SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY00000670AM24	Approved
18.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00000697AM24	Approved
19.	M/s IDEAFORGE TECHNOLOGY LIMITED HQRSCMTAPPLY00000713AM24	Approved
20.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00000737AM24	Approved

Cases for Ex-Post- Facto approval

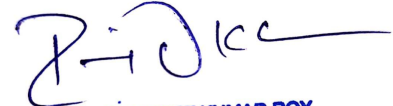
Sl. No	Firm's name and File No.	Remark
1.	M/s PIXXELSPACE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000344AM24	Approved Post Facto
2.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000526AM24	Approved Post Facto
3.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000701AM24	Approved Post Facto
4.	M/s UPL LIMITED HQRSCMTAPPLY00000814AM24	Approved Post Facto
5.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000822AM24	Approved Post Facto
6.	M/s NOBLE ECO SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00000571AM24	Approved Post Facto
7.	M/s JINDAL ALUMINIUM LIMITED. HQRSCMTAPPLY00000500AM24	Approved Post Facto
8.	M/s OC SPECIALITIES CHEMICALS PRIVATE LIMITED HQRSCMTAPPLY00000438AM24	Approved Post Facto
9.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000740AM24	Approved Post Facto
10.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000152AM24	Approved Post Facto
11.	M/s ERICSSON INDIA PRIVATE LIMITEDHQRSCMTAPPLY00000644AM24	Approved Post Facto
12.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000651AM24	Approved Post Facto
13.	M/s QUALCOMM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000771AM24	Approved Post Facto
14.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000182AM24	Approved Post Facto
15.	M/s SVI CARBON PRIVATE LIMITED HQRSCMTAPPLY00000677AM24	Approved Post Facto
16.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000679AM24	Approved Post Facto


 रंजीत कुमार रॉय /RANJEET KUMAR ROY
 उपाय महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

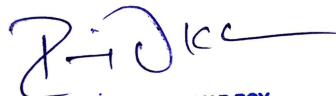
17.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000680AM24	Approved Post Facto
18.	M/s MARICO LIMITED HQRSCMTAPPLY00000681AM24	Approved Post Facto
19.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED HQRSCMTAPPLY00000715AM24	Approved Post Facto
20.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000155AM24	Approved Post Facto
21.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000202AM24	Approved Post Facto
22.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000203AM24	Approved Post Facto
23.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000381AM24	Approved Post Facto
24.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000652AM24	Approved Post Facto
25.	M/s NETAPP INDIA MARKETING AND SERVICES PRIVATE LIMITED HQRSCMTAPPLY00000685AM24	Approved Post Facto
26.	M/s QUALCOMM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000849AM24	Approved Post Facto
27.	M/s AEROLLOY TECHNOLOGIES LIMITED HQRSCMTAPPLY00000868AM24	Approved Post Facto
28.	M/s STUDIO TRIKA HQRSCMTAPPLY00000870AM24	Approved Post Facto
29.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000905AM24	Approved Post Facto
30.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000427AM24	Approved Post Facto

Cases which are DROPPED/REJECTED

Sl. No	Firm's name and File No.	Remark
1.	M/s SPEEDFAM (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000489AM24	DROPPED
2.	M/s AADISH IMPEX PRIVATE LIMITED HQRSCMTAPPLY00000636AM24	DROPPED
3.	M/s IGP ENGINEERS PRIVATE LIMITED HQRSCMTAPPLY00000838AM24	DROPPED
4.	M/s MUSCLESTADT SPORTERNAEHRUNG INDIA PRIVATE LIMITED HQRSCMTAPPLY00000853AM24	DROPPED
5.	M/s NATIONAL CHEMICAL INDUSTRIES HQRSCMTAPPLY00001084AM23	DROPPED


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उपाय महाविदेशिक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महाविदेशालय
 Directorate General of Foreign Trade
 बाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

6.	M/s GRINDSTAR TOOLS AND MACHINERY HQRSCMTAPPLY00000569AM24	DROPPED
7.	M/s ROBUST INDIA HQRSCMTAPPLY00000744AM24	DROPPED
8.	M/s GODREJ CONSUMER PRODUCTS LIMITED HQRSCMTAPPLY00000252AM24	Deferred
9.	M/s Black Pearl Cosmetics HQRSCMTAPPLY00000232AM24	DROPPED
10.	M/s BTC PHARMACEUTICALS TECHNOLOGY INDIA HQRSCMTAPPLY00000274AM24	DROPPED
11.	M/s NATIONAL ENGINEERING INDUSTRIES LIMITED HQRSCMTAPPLY00000275AM24	DROPPED
12.	M/s EUROASIA TRANS CONTINENTAL HQRSCMTAPPLY00000276AM24	DROPPED
13.	M/s URMI AGENCIES HQRSCMTAPPLY00000345AM24	DROPPED
14.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000205AM24	DROPPED
15.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000206AM24	DROPPED
16.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY0 0001027AM23	DROPPED
17.	M/s BOTLAB DYNAMICS PRIVATE LIMITED HQRSCMTAPPLY00000334AM24	DROPPED
18.	M/s TAN90 THERMAL SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY00000365AM24	DROPPED
19.	M/s TAN90 THERMAL SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY00000369AM24	DROPPED
20.	M/s CLUB FIRST ROBOTICS PRIVATE LIMITED HQRSCMTAPPLY00000400AM24	DROPPED
21.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000653AM24	DROPPED
22.	M/s XOMOX SANMAR LIMITED HQRSCMTAPPLY00000791AM24	DROPPED
23.	M/s XOMOX SANMAR LIMITED HQRSCMTAPPLY00000792AM24	DROPPED
24.	M/s TATA ADVANCED SYSTEMS LIMITED HQRSCMTAPPLY00000761AM24	DROPPED
25.	M/s NSK BEARINGS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000712AM24	DROPPED


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उप महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

Note on various terminologies used in the Minutes of the SCOMET meeting:

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

(iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

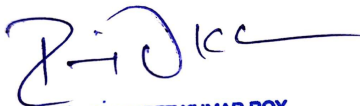
(iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

(vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(viii) **Note :** As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.


रंजीत कुमार रॉय / RANJEET KUMAR ROY
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry